| | DEFECTIVE REPORT LIST | | | |
|----------|--------------------------------|--------------------------------|---|--|
| | DEFECTIVE REPORT OF 15-04-2023 | | | |
| Sl no | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | |
| 1 | WP(C)/11475 /2023 | PITAMBAR ACHARYA | OTHERS. NEAT COPY OF ANNX 2 & 3 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 2 | WP(C)/11581 /2023 | RANJIT SAMAL | OTHERS. RS 6 /- COURT FEE TO BE PAID IN V.NAMA OTHERS. THE DATE MENTIONED IN THE INDEX IN RESPECT OF A.3 DO NOT MATCH TO THE CONCERNED DOCUMENT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 3 | CRLMP/709/ 2023 | SURENDRA KUMAR BISWAL | OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED | |

| 4 | WP(C)/11470 /2023 | NRUSINGHA CHARAN ROUT | OTHERS. PLACE IT AFTER FILING OF 2ND COPY |
|----|----------------------|-----------------------|---|
| 5 | CRLMP/708/ 2023 | DURGA PRASAD PRADHAN | OTHERS. PRAYER PORTION & CERTIFICATE NOT SIGNED BY FILING ADVOCATE OTHERS. SYNOPSIS & DATE CHART FILED WITHOUT ANY MARKING AS PER INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12. ASSESMENT SLIP NOT FILLED-IN PROPERLY. |
| 6 | CRLMA/113/ 2023 | SATYABRATA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | CRLMA/112/ 2023 | RAJIV KUMAR MAHANTA | OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER |
| 8 | CRLMA/110/ 2023 | HIMANSHU BHUSAN DASH | OTHERS. PLACE IT WITH RPFAM 79/2011 |
| 9 | CRLMA/111/ 2023 | ADV | OTHERS. PLACE IT WITH CRLA 134/22 |
| 10 | CRLMP/710/ 2023 | JAYADEBA BEHERA | OTHERS. NEAT COPY OF PAGE 08 TO BE FILED OTHERS. ANNX ARE NOT ATTESTED BY FILING ADVOCATE |

| | | | OTHERS. PAGEMARKING IN THE PAGES OF INDEX ,SYNOPSIS & DATE CHART NOT FURNISHED CORRECTLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLI CATION |
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| 11 | WP(C)/9624/ 2023 | TRILOCHAN PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECT LY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 12 | WP(C)/11578 /2023 | RANJIT SAMAL | OTHERS. THE DATE MENTIONED IN THE INDEX IN RESPECT OF A.3 DO NOT MATCH TO |

| | | | THE CONCERNED DOCUMENT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 13 | WP(C)/11574 /2023 | RANJIT SAMAL | OTHERS. PAGEMARKING OF THE WP IS TO BE CORRECTED AFTER SORTING OUT THE SAME. PLACE FOR FURTHER S.R |
| 14 | WP(C)/11585 /2023 | RANJIT SAMAL | OTHERS. THE DATE MENTIONED IN THE INDEX IN RESPECT OF A.3 DO NOT MATCH TO THE CONCERNED DOCUMENT OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/11587 /2023 | RANJIT SAMAL | OTHERS. THE DATE MENTIONED IN THE INDEX IN RESPECT OF A.3 DO NOT MATCH TO THE CONCERNED DOCUMENT OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | CRLMP/714/ | PRAVASH CHANDRA JENA | OTHERS. SYNOPSIS & |

| | 2023 | | DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 17 | WP(C)/11591 /2023 | RANJIT SAMAL | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 18 | CRLMP/712/ 2023 | DEBA KUMAR RATH | OTHERS. NEAT COPY OF PAGE 14 & 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECT LY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APP LICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 19 | WP(C)/9657/ 2023 | AUROVINDA MOHANTY | OTHERS. THE DATE MENTIONED IN THE |

| | | | INDEX IN RESPECT OF A.4 DO NOT MATCH TO THE CONCERNED DOCUMENT OTHERS. RS 50 /- HCBAWF IN SHAPE OF HOLOGRAM TO BE AFFIXED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. TO BE ARRAYED AS OPP. PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECT LY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLI CATION |
|----|----------------------|--------------------|--|
| 20 | WP(C)/11272 /2023 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT |

| | | | FILED. |
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| 21 | WP(C)/11260 /2023 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | WP(C)/11270 /2023 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/11268 /2023 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | WP(C)/11264 /2023 | GIRISH CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/11273 /2023 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/11583 /2023 | RANJIT SAMAL | OTHERS. DEFICIT COURT FEE OF RS 1 /- TO BE PAID OTHERS. THE DATE MENTIONED IN THE INDEX IN RESPECT OF A.3 DO NOT MATCH TO THE CONCERNED DOCUMENT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING |

| | | | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLI CATION |
|----|----------------------|-------------------------|---|
| 27 | CRLMP/711/ 2023 | SMRUTI RANJAN MOHAPATRA | OTHERS. TWO LEARNED ADVOCATES NOT FURNISHED THEIR MOBILE NO. AND ENROLMENT NO. IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/10891 /2023 | PURNA CHANDA MAHARANA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/10889 /2023 | PURNA CHANDRA MAHARANA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/11255 /2023 | SASWATI MOHAPATRA | OTHERS. OP NO.1 NOT REPRESENTED THROUGH |
| 31 | WP(C)/11345 /2023 | PANCHANAN PANIGRAHI | OTHERS. LEGIBLE COPY OF PAGE 8 TO 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT |

| | | | FILED. |
|----|----------------------|---------------------------|--|
| 32 | WP(C)/11336 /2023 | DHIRENDRA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/11332 /2023 | PRASANTA KUMAR SATAPATHY | OTHERS. OLR CASE NO. MENTIONED IN PRAYER PORTION OF WP APPEARS TO BE WRONG 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | WP(C)/11342 /2023 | PANCHANAN PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | WP(C)/11253 /2023 | ASHWINI KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | WP(C)/11318 /2023 | ANUP KUMAR MOHAPATRA | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE |

| | | | PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLI CATION |
|----|---------------------|----------------------------|--|
| 37 | CRLMC/167 7/2023 | BIJAYA KUMAR PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | CRLMC/167 1/2023 | KASHINATH PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 39 | CRLMC/170 0/2023 | BICHITRA NARAYAN SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | CRLMC/168 0/2023 | RUDRA NARAYAN PARIJA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | CRLMC/167 2/2023 | BICHITRA NARAYAN SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO |

| | | | AG/CG/IT/CT/ETC.NOT FILED. |
|----|----------------------|----------------------------|--|
| 42 | CRLMC/168 1/2023 | BICHITRA NARAYAN SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 43 | CRLMC/168 4/2023 | BIBHUTI RANJAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | CRLMC/167 3/2023 | ANIRUDHA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/10725 /2023 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WA/699/2015 | M/S.SIDHESWAR MALLIK | OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER |
| 47 | MACA/290/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED |
| 48 | MACA/291/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF OTHER ADVOCATE NOT |

| | | | FURNISHED |
|----|---------------------|------------------------|--|
| 49 | MACA/292/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF OTHER ADVOCATE NOT FURNISHED |
| 50 | MACA/293/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF OTHER ADVOCATES NOT FURNISHED |
| 51 | MACA/294/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF OTHER ADVOCATE NOT FURNISHED |
| 52 | CRLMC/169 6/2023 | RAKESH KUMAR DAS | OTHERS. C.COPY OF ANNX 1 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | CRLMC/169 8/2023 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | CRLMC/169 9/2023 | BINI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | CRLMC/166 0/2023 | MANAS KUMAR CHAND | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | CRLMC/166 | RAGHUNATH DASMOHAPATRA | 6. RECEIPT SHOWING |

| | 6/2023 | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|----|----------------------|------------------|--|
| 57 | WP(C)/11469 /2023 | B.N.PANDA (2) | OTHERS. OP NO.1 NOT REPRESENTED THROUGH OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 58 | CRLMC/166 9/2023 | TAPAN JYOTI PANI | OTHERS. C.COPY OF ANNX 1 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/11480 /2023 | ASHOK KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLI CATION |

| 60 | WP(C)/11490 /2023 | PABITRA KUMAR NAYAK | OTHERS. I.A IS NOT PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|----|----------------------|---------------------|---|
| 61 | WP(C)/9616/ 2023 | SANGRAM MISHRA | 10. SUBJECT CODE NOT FURNISHED/INCORRECT LY MENTIONED |
| 62 | WP(C)/11450 /2023 | DIGAMBARA MISHRA | OTHERS. LEGIBLE COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 63 | WP(C)/9625/ 2023 | ABHIRAM SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECT LY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| 64 | WP(C)/9623/ 2023 | ASHWINI KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 65 | WP(C)/11448 /2023 | KAILASH CHANDRA SATAPATHY | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/11447 /2023 | DIGAMBARA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | WP(C)/11296 /2023 | SRIDHAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 68 | WP(C)/11459 /2023 | BIJAYA KUMAR NAYAK (3) | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/11492 /2023 | PABITRA KUMAR NAYAK | OTHERS. I.A IS NOT PAGEMARKED |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|----|----------------------|-------------------------------|---|
| 70 | WP(C)/11494 /2023 | PABITRA KUMAR NAYAK | OTHERS. I.A IS NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/11333 /2023 | DINESH KUMAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | WP(C)/11352 /2023 | ASISH KUMAR RAY | OTHERS. WP IS NOT CORRECTLY PAGEMARKED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | WA/600/2023 | BIBHU PRASAD TRIPATHY, A.G.A. | OTHERS. PERIOD OF DELAY 83 DAYS . I.A FILED FOR CONDONATION OF DELAY FILED WITHOUT PAGEMARK |
| 74 | WA/656/2023 | GYANENDRA KUMAR TRIPATHY | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE |

| | | | PAID OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
|----|---------------------|-----------------------|---|
| 75 | WA/669/2023 | TARUN PATNAIK, A.S.C. | 8. CAUSE TITLE NOT IN ORDER. |
| 76 | CRLMC/165 4/2023 | BISWARANJAN DALAI | OTHERS. THIS MAY BE REGISTERED AS RPFAM |
| 77 | CRLMC/165 6/2023 | NIRANJAN MAHARANA | OTHERS. C.COPY OF ANNX 1 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | CRLMC/165 7/2023 | TIRTH KUMAR SAHU | OTHERS. C.COPY OF ANNX 4 NOT FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | CRLMC/165 9/2023 | TIRTH KUMAR SAHU | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |

| | | | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 80 | CRLMC/165 8/2023 | DEEPAK RANJAN PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | CRLMC/168 6/2023 | ANINDYA KUMAR MISHRA | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 82 | CRLMC/168 8/2023 | BICHITRA NARAYAN SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | CRLMC/168 7/2023 | ANINDYA KUMAR MISHRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | CRLMC/168 9/2023 | KHIROD KUMAR HOTA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 10 NOT LEGIBLE 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | CRLMC/169 3/2023 | RAKESH KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT |

| | | | FILED. |
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| 86 | WP(C)/2998/ 2017 | M/S.MRINALINI PADHI | 5. SECOND COPY OF PETITION NOT FILED. |
| 87 | WP(C)/11678 /2023 | KHIROD CHANDRA MAJHI | OTHERS. PAGE 6 NOT NEAT OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | WP(C)/11679 /2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/11681 /2023 | CHANDAN MISHRA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/11674 /2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WP(C)/11673 /2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT |

| | | | FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|----|----------------------|------------------------|--|
| 92 | WP(C)/11609 /2023 | DILLIP KUMAR MOHAPATRA | OTHERS. PAGE 9 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | WP(C)/11607 /2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | WP(C)/11604 /2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 95 | WP(C)/11670 /2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | WP(C)/11672 /2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | WP(C)/11463 /2023 | RITA SINGH | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND |

| | | | COPY OF WP & INDEX ARE PAGEMARKED |
|------|----------------------|----------------------------|---|
| 98 | WP(C)/8691/ 2018 | M/S.PRADIPTA KISHORE NANDA | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 99 | WP(C)/11464 /2023 | SATYAJIT MOHAPATRA | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 0 | WP(C)/10480 /2023 | AMIYA KUMAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 10 1 | WP(C)/11576 /2023 | RANJIT SAMAL | OTHERS. THE DATE MENTIONED IN THE INDEX IN RESPECT OF A.4 DO NOT MATCH TO THE CONCERNED DOCUMENT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 2 | WP(C)/11590 /2023 | RANJIT SAMAL | OTHERS. THE DATE MENTIONED IN THE INDEX IN RESPECT OF A.4 DO NOT MATCH TO |

| | | | THE CONCERNED DOCUMENT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 10 3 | WP(C)/9694/ 2023 | SANJIB MOHANTY | OTHERS. RS 50 /- HCBAWF IN SHAPE OF HOLOGRAM TO BE AFFIXED OTHERS. DATE MENTIONED IN RESPECT OF ANNX 2,3,9 & 11 IN THE INDEX AS WELL AS IN THE BODY OF THE PETITION DO NOT MATCH TO THE CONCERNED DOCUMENT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 4 | FAO/173/202 | GAGAN BIHARI SINGH | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID |
| 10 5 | CRLMC/165 2/2023 | ANIL KUMAR DAS | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 6 | WP(C)/22554 /2014 | M/S VIVEK CHOPDA,S.PANDEY,U.K.SHAH,B.BAI VABM/S.NIHAR R.ROUTM/S BIRAJA PR DAS,J.P.BEHERA,J.S.MAHARAN | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 10 7 | CRLMC/164 8/2023 | SILABHADRA SASTRY | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE |

| | | | PAID OTHERS. RS 15 /- NOT PAID FOR A.W.F 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLI CATION |
|------|----------------------|---------------------|---|
| 10 8 | CRLMC/164 7/2023 | JYOTIRMAYA SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 9 | CRLMC/164 4/2023 | JAYDEEP PAL | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. C.COPY OF ANNX 2 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 0 | WP(C)/10748 /2012 | MR.S.C.DASH | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 11 1 | WP(C)/12092 /2012 | M/S.DR.B.R.SARANGI | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 11 | WP(C)/2118/ | M/S.RANJAN KU.NAYAK | OTHERS. PUT UP FOR S.R |

| 2 | 2012 | | AFTER FILING OF 2ND COPY OF BRIEF. |
|------|---------------------|----------------------|--|
| 11 3 | WP(C)/2134/ 2012 | M/S.PRADIPTA MOHANTY | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 11 4 | CMAPL/313/ 2022 | ADV. | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 11 5 | CMAPL/248/ 2023 | ADV | OTHERS. COPY OF DISMISSAL ORDER NOT FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 6 | MACA/295/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF OTHER ADVOCATE NOT FURNISHED |
| 11 7 | MACA/296/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF OTHER ADVOCATE NOT FURNISHED |
| 11 8 | CRLMC/164 3/2023 | TIRTH KUMAR SAHU | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT |

| | | | FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
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| 11 9 | CRLMC/164 2/2023 | JUGALA KISHORE PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 0 | WP(C)/6616/ 2016 | M/S.B.K.NAYAK-1 | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 12 | CRLMC/164 0/2023 | AJAYA KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 12 2 | CMAPL/257/ 2023 | ADV | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 12 3 | CMAPL/799/ 2022 | ADV. | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 12 4 | WP(C)/18178 /2016 | M/S.DEBARANJAN AY | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF. |
| 12 | WP(C)/13823 | M/S.GAGAN BIHARI SINGH | OTHERS. PUT UP FOR S.R |

| 5 | /2019 | | AFTER FILING OF 2ND COPY OF BRIEF. |
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| 12 6 | WP(C)/11330 /2023 | KSHIROD KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 7 | WP(C)/11513 /2023 | DHANESWAR BEHERA | OTHERS. PAGE 12 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 8 | WP(C)/11610 /2023 | DILLIP KUMAR MOHAPATRA | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 9 | WP(C)/11515 /2023 | DHANESWAR BEHERA | OTHERS. PAGE 11,12 & 14 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 0 | WP(C)/11514 /2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | WP(C)/11647 /2023 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 2 | WP(C)/11323 /2023 | PRAMODA KUMAR MISHRA | OTHERS. SYNOPSIS & LIST OF DATES & |

| | | | EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 13 3 | WP(C)/11445 /2023 | DIGAMBARA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 4 | WP(C)/11444 /2023 | DIGAMBARA MISHRA | OTHERS. ORDER DTD 30.10.2021 STATED UNDER ANNX 2 SERIES IN INDEX DOES NOT FIND PLACE IN SAID ANNX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 5 | WP(C)/11446 /2023 | RAMAKRISHNA NAIK | OTHERS. THIS MAY BE REGISTERED AS CMP |
| 13 6 | WP(C)/10475 /2023 | SRIKANTA MAHUNTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLI CATION |
| 13 | WP(C)/11409 | SIDHESWAR MALLIK | 6. RECEIPT SHOWING |

| 7 | /2023 | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 13 8 | WP(C)/10494 /2023 | ACHYUTANANDA PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 9 | WP(C)/11402 /2023 | SAHASRA JYOTI NANDA | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
| 14 0 | WP(C)/10464 /2023 | BHABANI SHANKAR RAYAGURU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 14 1 | WP(C)/11430 /2023 | ALOK KUMAR PANDA | OTHERS. THE PETNR SWORN THE AFFIDAVIT AS BAIKUNTHA BALIARSINGH OTHERS. THE PETNR HAS EXECUTED V.NAMA AS BAIKUNTHA BALIARSINGH 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 2 | WP(C)/11419 /2023 | SUDHIR KUMAR MALLICK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT |

| | | | FILED. |
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| 14 | WP(C)/11431 /2023 | JYOTIRMAYA SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 4 | WP(C)/10403 /2023 | PRASANTA KUMAR SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECT LY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 14 5 | MACA/297/2 023 | PRADEEP KUMAR MISHRA | OTHERS. ENROLMENT NO. & MOBILE NO. OF OTHER ADVOCATE NOT FURNISHED |
| 14 | CRLMC/163 5/2023 | BIKRAM KESHARI RAJ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 7 | MACA/298/2 023 | B.N.SAMANTARAY | OTHERS. COURT FEE OF RS 3000 /- NOT PAID OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED |

| 14 8 | CRLMC/163 2/2023 | DEVASHIS PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 14 9 | CRLMC/163 1/2023 | HIMANSHU SEKHAR MISHRA | OTHERS. C.COPY OF ANNX 2 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | CRLMC/163 0/2023 | PRATIK DASH | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 | CRLMC/162 7/2023 | B. N. MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 2 | CRLMC/162 5/2023 | AUROVINDA MOHANTY | OTHERS. C.COPY OF ANNX 1 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 | MACA/300/2 023 | ADAM ALI KHAN | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 15 | MACA/299/2 | BISHNU BRATA SINGH | OTHERS. MOBILE NO. OF |

| 4 | 023 | | OTHER ADVOCATE NOT FURNISHED |
|---------|----------------------|----------------------|---|
| 15 5 | CRLMC/161 6/2023 | MANAS KUMAR CHAND | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 6 | CRLMC/161 8/2023 | SUSHANTA HARICHANDAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 7 | CRLMC/161 5/2023 | JYOTIRMAYA SAHOO | OTHERS. C.COPY OF ANNX 1 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 8 | CRLMC/162 9/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 9 | CRLMC/162 2/2023 | SAMVIT MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 0 | WP(C)/10457 /2023 | ADAM ALI KHAN | OTHERS. PAGE 12,18,20 ARE TO BE ATTESTED OTHERS. THIS MAY BE REGISTERED AS MACA 10. SUBJECT CODE NOT FURNISHED/INCORREC TLY MENTIONED |